

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/5598/2026 BLAPL/1904/2026	RANJAN KUMAR SAHU VS STATE OF ODISHA	BISWAJIT DAS VS	CHAMPUA /12 /2025 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000005/2025
2	D-BLAPL/5472/2026 BLAPL/1905/2026	PRABHASINI BHUYAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KABISURYANAGAR /540 /2023 A.D.J.,KODALA(Ganjam) ST/0000055/2024
3	D-BLAPL/5580/2026 BLAPL/1906/2026	PADMA LOCHAN MOHANTY VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /1097 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001837/2025
4	D-BLAPL/5624/2026 BLAPL/1907/2026	JOGESWAR BHUE @ BHOI VS STATE OF ODISHA	DEBASIS SAHOO VS	RAMPUR (SONEPUR) /98 /2025 DISTRICT AND SESSIONS JUDGE,SONEPUR ST/0000053/2025
5	D-BLAPL/5583/2026 BLAPL/1908/2026	AKSHYA KUMAR BESAN @ AKSHAYA BESAN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	TALSARA /80 /2025 A.D.J.,SUNDARGARH(Sundargarh) ST/0000247/2025
6	D-BLAPL/5626/2026 BLAPL/1909/2026	CHANDAN KUMAR GHADEI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	SPECIAL CRIME UNIT /9 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR TR/0000425/2024
7	D-BLAPL/5590/2026 BLAPL/1910/2026	BADAL KUMAR SWAIN VS STATE OF ODISHA	JAGANNATH BHUYAN VS	CYBER CRIME AND ECONOMIC OFFENCES S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0001366/2025
8	D-BLAPL/5629/2026 BLAPL/1911/2026	TUKUNA SAHU VS STATE OF ODISHA	SIBA RANJAN POLAI VS	KHALLIKOTE /55 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE GR/0000145/2026
9	D-BLAPL/5612/2026 BLAPL/1912/2026	SRIDHAR MANTRY VS STATE OF ODISHA	PRATIK NAYAK VS	LALBAG /463 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001047/2025
10	D-BLAPL/5658/2026 BLAPL/1913/2026	JATIN KUMAR BEHERA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	JASHIPUR /16 /2025 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000002/2025
11	D-BLAPL/5683/2026 BLAPL/1914/2026	SUMIT GOUD @ SAMIT GOUDA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	MAHULPALI /136 /2023 A.D.J.,KUCHINDA(Sambalpur) ST/0000018/2024

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12	D-BLAPL/5684/2026 BLAPL/1915/2026	ANIL BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	//0 SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000002/2026
13	D-BLAPL/3923/2026 BLAPL/1916/2026	SHESHA MEHER VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PADAMPUR /334 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0001252/2025
14	D-BLAPL/5599/2026 BLAPL/1917/2026	SUBHAKANTA JAGADALA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	//0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000036/2025
15	D-BLAPL/5104/2026 BLAPL/1918/2026	AHITA PHAL MANDAL VS STATE OF ODISHA	RUCHI RAJGARHIA VS	MUNIGUDA /20 /2026 A.D.J.,CUM SPECIAL JUDGE,BISSAMC TR/0000003/2026
16	D-BLAPL/5768/2026 BLAPL/1919/2026	LAKSHMI MONDAL VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	BAGHAMARI /44 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000030/2026
17	D-BLAPL/5201/2026 BLAPL/1920/2026	UDAL PASWAN VS STATE OF ODISHA	AMIT BISWAL VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000083/2025
18	D-BLAPL/5601/2026 BLAPL/1921/2026	BASUDEV DEHURY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	GONDIA /363 /2025 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000291/2025
19	D-BLAPL/5565/2026 BLAPL/1922/2026	TARINI PANDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /638 /2025 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000149/2025
20	D-BLAPL/5576/2026 BLAPL/1923/2026	SOURAV SEN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	TANGI (KHURDA) /761 /2025 J.M.F.C,TANGI(Khordha) GR/0000752/2025
21	D-BLAPL/5676/2026 BLAPL/1924/2026	GUNU @ AKHILA NAIK VS STATE OF ODISHA	RONIT GHOSH VS	COLLIERY /603 /2025 J.M.F.C,TALCHER(Anugul) GR/0001316/2025
22	D-BLAPL/5769/2026 BLAPL/1925/2026	LUKU KHARA VS STATE OF ODISHA	SURYAKANTA DASH VS	NANDAPUR /5 /2025 ADDL DISTRICT AND SESSIONS JUDGE CT/0000052/2025
23	D-BLAPL/5637/2026	KALIA SAHU	SOUBHAGYA KUMAR DASH	BERHAMPUR TOWN /180 /2024

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	BLAPL/1926/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BERHAMPUR(Ganjam) GR/0001185/2024
24	D-BLAPL/5771/2026 BLAPL/1927/2026	ASHOK SETHY VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	MAHAKALPARA /26 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000091/2026
25	D-BLAPL/5642/2026 BLAPL/1928/2026	GOPI DAS VS STATE OF ODISHA	SATYA RANJAN ACHARYA VS	PURIGHAT /254 /2025 2ND A.D.J.,CUTTACK(Cuttack) ST/0000342/2025
26	D-BLAPL/5400/2026 BLAPL/1929/2026	YUVRAJ PASWAN VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	CHANDIPOSHP S /17 /2025 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sun ST/0000040/2025
27	D-BLAPL/5760/2026 BLAPL/1930/2026	RAGHU @ DEBENDRA SWAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /21 /2022 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000092/2022
28	D-BLAPL/5762/2026 BLAPL/1931/2026	RAJESH BEHERA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NAYAKOT /3 /2023 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000057/2023
29	D-BLAPL/5709/2026 BLAPL/1932/2026	HRUDANANDA MAHATO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BISRA /71 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000112/2025
30	D-BLAPL/5644/2026 BLAPL/1933/2026	SURAMA PATRO @ PATHRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /181 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000373/2025
31	D-BLAPL/4430/2026 BLAPL/1934/2026	BIBHU PRASAD ACHARYA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPECIAL CRIME UNIT /9 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000425/2024
32	D-BLAPL/5710/2026 BLAPL/1935/2026	SUKANTA PARIDA @ SUKA VS STATE OF ODISHA	DEBASNAN DAS VS	AIR FIELD P.S. /105 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000323/2025
33	D-BLAPL/5349/2026 BLAPL/1936/2026	AYUB ALI LASKAR @ AYUB LASKAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TALASARI MARINE /36 /2023 A.D.J.,JALESWAR(Baleshwar) ST/0000554/2023
34	D-BLAPL/5627/2026 BLAPL/1937/2026	RAJESH DANGA @ MINTU VS	SHIVSANKAR MOHANTY VS	BISOI /188 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP

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35	D-BLAPL/5648/2026 BLAPL/1938/2026	STATE OF ODISHA BISWANATH NAYAK VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CT/0001252/2025 ORKEL /242 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
36	D-BLAPL/5691/2026 BLAPL/1939/2026	SARAT MAHALIK VS STATE OF ODISHA	JAGANNATH KAMILA VS	Spl/0000048/2024 SORO /1051 /2025 J.M.F.C.,SORO(Baleshwar)
37	D-BLAPL/5705/2026 BLAPL/1940/2026	HURDANAND YADAV @ HRUDANAND YADAV VS STATE OF ODISHA	MITHUN DAS VS	CT/0001992/2025 / /0 SPL.JUDGE SAMBALPUR(Sambalpur)
38	D-BLAPL/5722/2026 BLAPL/1941/2026	SACHIN KUMAR RAIKWAR @ SACHIN RAIKWAR VS STATE OF ODISHA	AJIT KUMAR RAUT VS	TR/0000088/2025 JHARSUGUDA /668 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)
39	D-BLAPL/5728/2026 BLAPL/1942/2026	KANHU HARIJAN @ KAMAL LOCHAN BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	Spl/0000061/2025 KUNDRA /134 /2025 DISTRICT & SESIONS JUDGE,JEYPORE(Jaypur)
40	D-BLAPL/5730/2026 BLAPL/1943/2026	SANKAR NAIK VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	CT/0000008/2026 JUDUM /138 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack)
41	D-BLAPL/5614/2026 BLAPL/1944/2026	RAJILLA SWAMI @ RAJILA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	Spl/0000202/2025 CDA-II /111 /2025 3RD ADDL. DISTRICT JUDGE,CUTTACK(Cuttack)
42	D-BLAPL/5703/2026 BLAPL/1945/2026	ALOK KAUNRI @ ALOD VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ST/0000340/2025 BAMUNIGAM /62 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal)
43	D-BLAPL/5729/2026 BLAPL/1946/2026	SANA HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	Spl/0000045/2025 KUNDRA /134 /2025 DISTRICT & SESIONS JUDGE,JEYPORE(Jaypur)
44	D-BLAPL/5733/2026 BLAPL/1947/2026	SIPUN BARIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CT/0000008/2026 N.T.P.C. /190 /2025 SPECIAL JUDGE,TALCHER(Anugul)
45	D-BLAPL/5742/2026 BLAPL/1948/2026	TAJU @ TAJUDDIN KHAN @ TAYAN KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Spl/0000021/2025 TIGIRIA /92 /2025 J.M.F.C.,TIGIRIA(Cuttack)

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46	D-BLAPL/5745/2026 BLAPL/1949/2026	BIBHUTI NAIK @ SUMAN @ SUMANA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAGHAMARI /237 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000711/2025
47	D-BLAPL/5801/2026 BLAPL/1950/2026	PURNA CHANDRA SAHOO VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	CHANDABALI /443 /2025 J.M.F.C,CHANDABALI(Bhadrak) GR/0000799/2025
48	D-BLAPL/5805/2026 BLAPL/1951/2026	BHABANI SHANKAR PATRA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	//0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000291/2025
49	D-CMAPL/973/2026 CMAPL/22/2026	NARAYAN CHANDRA DAS VS BIDYADHAR BEHERA	ARJUNA CHARANA BEHERA VS	// () //
50	D-CMP/5998/2026 CMP/366/2026	GOPABANDHU BEHERA VS BRAJABANDHU BEHERA	NIRANJAN PANDA VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagarh) CS/0000316/2024
51	D-CMP/7548/2026 CMP/367/2026	AMBIKA SABAR VS SASHI PADHI	SUJATA JENA (SR. ADV.) VS	// CIVIL JUDGE (SD),GUNUPUR(Rayagada) CS/0000078/2018
52	D-CMP/7888/2026 CMP/368/2026	BIMALA DAS VS SULOCHANA BEWA	UMA CHARAN MISHRA VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000379/2006
53	D-CMP/5767/2026 CMP/369/2026	MANGI LACHHMI NARAYANA VS TAMMI REDDY PANKAJ LAXMI	SOUBHAGYA KUMAR DASH VS	// DISTRICT AND SESSIONS JUDGE,GAJAPATI RFA/0000004/2019
54	D-CMP/7887/2026 CMP/370/2026	JOGESWAR SARANGI VS BASANTA TRIPATHY	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// ADDL.CIVIL JUDGE (JD) KHANDAPARA CS/0000015/2009
55	D-CMP/7395/2026 CMP/371/2026	MAMATA BEHERA VS GURUBARI BHOI	SATYA SHIVA DASH VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK CS/0001040/2017
56	D-CMP/7706/2026 CMP/372/2026	BHAGYALATA PATNAIK VS RAM PRASAD CHOUDHURY	JAJATI KESHARI KHUNTIA VS	// CIVIL JUDGE (SD),KORAPUT(Koraput) IA/0000009/2025
57	D-CMP/7920/2026	KALAMATI MALATI@K.MALATI	JIBAN RANJAN DAS	//

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	CMP/373/2026	VS GEDDABA BRAHMAJI RAO	VS	CIVIL JUDGE (SD),RAYGADA(Rayagada CS/0000068/2017
58	D-CONTC/5796/2026 CONTC/1196/2026	SABITA NAYAK VS THIRUMALA NAIK N., I.A.S	SANGRAM JENA VS	// ()
59	D-CONTC/6730/2026 CONTC/1197/2026	SURYANARAYAN PANDA VS ABHISEK DASH, O.A.S	ADV. VS	// ()
60	D-CONTC/6841/2026 CONTC/1198/2026	ANIRUDHA BAL VS SURYAWANSHI MAYUR VIKAS, I.A.S, COLLECTOR AND DIST.MAGISTRATE, BALASORE	ADV. VS	// ()
61	D-CONTC/7720/2026 CONTC/1199/2026	MUKUNDA PRASAD MALLICK VS SURENDRA KUMAR (IAS)	ADV. VS	// ()
62	D-CONTC/6200/2026 CONTC/1200/2026	DURYODHAN MALLIK VS ABHISEK DAS, TAHASILDAR, PURI	ADV. VS	// ()
63	D-CONTC/6739/2026 CONTC/1201/2026	M/S ADITYA CHEMICALS, GANJAM VS DHANURJAY MAJHI, DIVISIONAL HEAD, IDCO INDUSTRIAL ESTATE , BERHAMPUR	MOHIT AGARWAL VS	// ()
64	D-CONTC/6801/2026 CONTC/1202/2026	RAJANIKANTA SAHU VS DR. N THIRUMALA NAIK,IAS, PRINCIPAL SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// ()
65	D-CONTC/4092/2026 CONTC/1203/2026	MITRA MOHANTY VS RAJESH PRABHAKAR PATIL, IAS	ADV. VS	// ()
66	D-CONTC/7079/2026 CONTC/1204/2026	RAGHUNANDAN SINGH VS LAXMI TIRIA, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// ()
67	D-CONTC/7427/2026 CONTC/1205/2026	SUSMITA CHINTAK VS DEVDUTT PRADHAN, TAHASILDAR, CUTTACK SADAR, CUTTACK	ADV. VS	// ()
68	D-CONTC/5430/2026 CONTC/1206/2026	GADEI SWAIN VS	ARUPANANDA GOSWAMY VS	// ()

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69	D-CONTC/6992/2026 CONTC/1207/2026	ARVIND AGARWAL, IAS SARATA CHANDRA BEHERA VS DR. SWATI MISHRA,OAS, REGISTRAR,UTKAL UNIVERSITY	ADV VS	// // ()
70	D-CONTC/6576/2026 CONTC/1208/2026	RAMANANDA CHOUDHURY VS SIMANCHAL MANDAL,OAS	SANDIPANI NAYAK VS	// () //
71	D-CONTC/7246/2026 CONTC/1209/2026	SANTOSH KUMAR MANGARAJ VS SANJAY KUMAR SINGH, PRINCIPAL SEC. TO GOVT., BHUBANESWAR	AJAYA KUMAR PRADHAN VS	// () //
72	D-CONTC/3104/2026 CONTC/1210/2026	CHAMPABATI SA VS P.K.PATRO, DIST. LABOUR OFFICER,ROURKELA	ADV. VS	// () //
73	D-CONTC/6633/2026 CONTC/1211/2026	GANGADHAR DAS VS THIRUMALA NAIK, I.A.S	ADV. VS	// () //
74	D-CONTC/8059/2026 CONTC/1212/2026	GIRIDHARI HIGHER SECONDARY SCHOOL, PATTAMUNDAI VS PABITRA MOHAN BARIK, OES,DISTRICT EDUCATION OFFICER,KENDRAPARA	ADV. VS	// () //
75	D-CONTC/7676/2026 CONTC/1213/2026	PRAVAS KUMAR PRADHAN VS ANU GARG, IAS	UMESH CHANDRA MOHANTY VS	// () //
76	D-CONTC/8076/2026 CONTC/1214/2026	SANJAY KESHARI MOHAPATRA VS SAMARENDRA PAIKERA, I.I.C. NIMAPARA POLICE STATION, PURI	ADV. VS	// () //
77	D-CONTC/7784/2026 CONTC/1215/2026	USHARANI BEHERA VS SURYAWANSHI MAYUR VIKAS, COLLECTOR, BALASORE	ADV. VS	// () //
78	D-CRLA/5372/2026 CRLA/219/2026	LAXMIKANTA SAHOO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHAMPUA /345 /2025 A.D.J.,CHAMPUA(Kendujhar) Spl/0000005/2026
79	D-CRLA/5496/2026 CRLA/220/2026	JAGAT HARIJAN VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	B.SINGHPUR /95 /2019 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) CT/0000007/2021

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80	D-CRLA/5741/2026 CRLA/221/2026	SANJAY KUMAR ROUT@SANJAY RAUT VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MURUDA /267 /2021 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000096/2021
81	D-CRLA/3877/2026 CRLA/222/2026	HAREKRUSHNA BOITEI VS STATE OF ODISHA	DEBASNAN DAS VS	RAMACHANDRAPUR /72 /2023 A.D.J.,ANANDAPUR(Kendujhar) ST/0000076/2023
82	D-CRLA/4259/2026 CRLA/223/2026	SIPUNA@MANAS RANJAN BEHERA VS STATE OF ODISHA	DEBASNAN DAS VS	RAMACHANDRAPUR /72 /2023 A.D.J.,ANANDAPUR(Kendujhar) ST/0000076/2023
83	D-CRLA/3096/2026 CRLA/224/2026	KUJA @ KANTARIA @ KARTIK BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	CANTONMENT ROAD /105 /2023 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000106/2023
84	D-CRLA/4256/2026 CRLA/225/2026	SANTOSH SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	RAMACHANDRAPUR /72 /2023 A.D.J.,ANANDAPUR(Kendujhar) ST/0000076/2023
85	D-CRLA/40203/2025 CRLA/226/2026	ASHWINI NAIK @ ASWINI KUMAR NAIK VS STATE OF ODISHA	KISHORE KUMAR NAIK VS	SUNDARGARH TOWN /217 /2025 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000061/2025
86	D-CRLA/5611/2026 CRLA/227/2026	SADASHIBA BAITHARU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHARIAR /249 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000065/2025
87	D-CRLLP/5265/2026 CRLLP/25/2026	THE VICTIM VS STATE OF ODISHA	RASHMI NARAYAN PATNAIK VS	BONAI /28 /2021 A.D.J.,SUNDARGARH(Sundargarh) ST/0000012/2023
88	D-CRLMC/5431/2026 CRLMC/641/2026	NAVNEET ARORA VS STATE OF ODISHA	SARAT KUMAR GAJENDRA, (SR.ADV.) VS	BADAGODA P.S. /16 /2026 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000023/2026
89	D-CRLMC/5522/2026 CRLMC/642/2026	SATISH DALAI VS STATE OF ODISHA	SIDHANT DWIBEDI VS	MANGALA BAG /90 /2017 J.M.F.C,CUTTACK(Cuttack) GR/0000705/2017
90	D-CRLMC/5538/2026 CRLMC/643/2026	RANJAN BHOI VS STATE OF ODISHA	SANJIT MISHRA VS	BANIGOCHA /19 /2018 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000073/2018
91	D-CRLMC/5434/2026	JOGESWAR BEHERA	SWETAMBARA PUROHIT	BIRMAHARAJPUR /143 /2018

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	CRLMC/644/2026	VS STATE OF ODISHA	VS	A.D.J.,SONEPUR(Sonepur) SC/0000069/2021
92	D-CRLMC/5866/2026 CRLMC/645/2026	RATNAKAR NAYAK VS STATE OF ODISHA	SAMAPIKA MISHRA VS	/ /0 A.D.J.,TALCHER(Anugul) CRA/0000006/2025
93	D-CRLMC/5755/2026 CRLMC/646/2026	RAJ GUPTA VS STATE OF ODISHA	ABHISEK AGARWAL VS	/ /0 S.D.J.M.,BARGARH(Bargarh) 2(C)CC/0000036/2022
94	D-CRLMC/5557/2026 CRLMC/647/2026	AJIT KUMAR DEY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	MALKANGIRI /71 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000019/2024
95	D-CRLMC/5592/2026 CRLMC/648/2026	DEBADATTA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /273 /2021 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000097/2021
96	D-CRLMC/5597/2026 CRLMC/649/2026	BARTH SANTA@BHARAT SANTA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko MIS.CASE/0000001/2026
97	D-CRLMC/5323/2026 CRLMC/650/2026	PRASANA KUMAR JENA@PRASANNA KU. JENA VS BHARATI CHAKARA@BHARATI JENA	LALITENDU BHUYAN VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR CMC/0000047/2023
98	D-CRLMC/5436/2026 CRLMC/651/2026	KANHU CHARAN NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ODAGAON /22 /2009 A.D.J.,ODAGAON(Nayagarh) ST/0000042/2024
99	D-CRLMC/5635/2026 CRLMC/652/2026	DEBABRATA MALLICK VS STATE OF ODISHA	DIPTIREKHA NANDA VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak) DV M.C./0000159/2023
100	D-CRLMC/5446/2026 CRLMC/653/2026	KANHU CHARAN NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ODAGAON /21 /2009 A.D.J.,ODAGAON(Nayagarh) ST/0000041/2024
101	D-CRLMC/5765/2026 CRLMC/654/2026	JAGANNATH PATI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0003309/2024
102	D-CRLMC/5004/2026 CRLMC/655/2026	MAUSUMI NATH VS	AJIT KUMAR MOHANTY VS	NIALI /184 /2022 J.M.F.C.,NIALI(Cuttack)

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103	D-CRLMC/5328/2026 CRLMC/656/2026	STATE OF ODISHA MADHUSUDAN PANDA VS	MANOJ KUMAR BALASAMANTA VS	GR/0000167/2022 //0 C.J.M.,KENDRAPARA(Kendrapara)
104	D-CRLMC/6077/2026 CRLMC/657/2026	STATE OF ODISHA SANTANU KUMAR JENA VS	PRAFULLA CHANDRA ACHARYA VS	ST/0000021/2009 //0 A.D.J.,KENDRAPARA(Kendrapara)
105	D-CRLMC/6151/2026 CRLMC/658/2026	SAROJ KUMAR ROUT MALAYA KUMAR BISWAL VS	DEEPALI MAHAPATRA VS	CRREV/0000008/2025 //0 J.M.F.C.(III),BHUBANESWAR(Khordha)
106	D-CRLMC/6185/2026 CRLMC/659/2026	ABHAYA KUMAR NAYAK RUDRA PRASAD ARTH VS	HARI KRUSHNA PANIGRAHI VS	ICC/0002394/2024 DASPALLA /218 /2023 J.M.F.C.,DASAPALLA(Nayagarh)
107	D-CRLMC/5926/2026 CRLMC/660/2026	STATE OF ODISHA LAMBODAR BEHERA VS	MAHES DAS VS	GR/0000373/2023 BALLIGUDA /102 /2018 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
108	D-CRLMP/4385/2026 CRLMP/259/2026	STATE OF ODISHA AKSHAY SETH VS	GOUTAM KUMAR ACHARYA (SR. ADV.) VS	Spl/0000019/2018 //0 ()
109	D-CRLMP/4944/2026 CRLMP/260/2026	STATE OF ODISHA RAKESH KUMAR VS	BISWABHUSAN DAS VS	CDA-II /40 /2025 () //
110	D-CRLMP/5377/2026 CRLMP/261/2026	STATE OF ODISHA CHINMAYEE PANDA VS	ALOK KUMAR MOHAPATRA VS	//0 () //
111	D-CRLMP/4415/2026 CRLMP/262/2026	STATE OF ODISHA MANAS KUMAR MOHANTY VS	SAROJ KUMAR DASH VS	DHENKANAL SADAR /833 /2025 () //
112	D-CRLMP/4652/2026 CRLMP/263/2026	STATE OF ODISHA PANCHU HANSDA VS	RABI NARAYAN BEHERA VS	//0 () //
113	D-CRLMP/4995/2026 CRLMP/264/2026	STATE OF ODISHA RENJEETA TRIPATHY VS	PANCHANAN PANIGRAHI VS	LALBAG /42 /2025 () //
		STATE OF ODISHA		//

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114	D-CRLMP/4533/2026 CRLMP/265/2026	CH. SAMPATH VINAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUNUPUR /248 /2025 () //
115	D-CRLMP/5099/2026 CRLMP/266/2026	SASMITA SETHY VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	//0 JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000037/2019
116	D-CRLMP/4945/2026 CRLMP/267/2026	KAUSHIK CHANDRA SAHU VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 () //
117	D-CRLMP/5020/2026 CRLMP/268/2026	SITARUN BIBI VS STATE OF ODISHA	KASHINATH PATTANAİK VS	SINGLA /209 /2025 () //
118	D-CRLMP/5077/2026 CRLMP/269/2026	SK. RAHİM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	DAITARI /107 /2025 () //
119	D-CRLMP/5723/2026 CRLMP/270/2026	SURESH DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 () //
120	D-CRLMP/4447/2026 CRLMP/271/2026	JYOTIRMAYEE NATH VS STATE OF ODISHA	JAGADIP SAHOO VS	MAHANGA /417 /2025 () //
121	D-CRLMP/5007/2026 CRLMP/272/2026	SULOCHANA PRADHAN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	//0 () //
122	D-CRLMP/5042/2026 CRLMP/273/2026	SURENDRA RATH VS STATE OF ODISHA	SASHIBHUSAN DAS VS	//0 () //
123	D-CRLMP/5766/2026 CRLMP/274/2026	BHABANI SHANKAR DASH VS PRABASINI RATH	PRAKASH KUMAR MISHRA VS	//0 JUDGE, FAMILY COURT, NAYAGARH(N CMC/0000117/2025
124	D-CRLMP/4467/2026 CRLMP/275/2026	NAMITA SATRUSALYA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALUGAON P.S. /178 /2025 () //
125	D-CRLREV/5440/2026	SAROJ KUMAR BISWAL @ MUNA	JUDHISTHIR SAHOO	MANCHESWAR P.S. /343 /2024

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	CRLREV/164/2026	VS STATE OF ODISHA	VS	A.D.J.,BHUBANESWAR(Khordha) CT/0000244/2024
126	D-CRLREV/5477/2026 CRLREV/165/2026	B. BADRI PRASAD PATRA @ RAO VS STATE OF ODISHA	LAMBODOR ACHARI VS	ASKA /282 /2006 A.D.J.,ASKA(Ganjam) ST/0000020/2010
127	D-CRLREV/5543/2026 CRLREV/166/2026	PRITI MANJARAI RAY VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	JAGATSINGPUR /420 /2024 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) ICC/0000021/2025
128	D-CRLREV/5584/2026 CRLREV/167/2026	SARAT DAS VS ORISSA STATE COOPERATIVE BANK LTD	SANTOSH KUMAR MAHANTY VS	// PRESIDING OFFICER,O.P.I.D. COURT,BE CRA/0000049/2024
129	D-FAO/6503/2026 FAO/86/2026	DIRECTOR OF PRINTING STATIONERY AND PUBLICATION,ODISHA,CUTTACK VS SOUDAMINI SAHOO	AJODHYA RANJAN DASH,A.G.A VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000310/2023
130	D-FAO/202/2026 FAO/87/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.,KHURDA VS LAXMIPRIYA BEHERA	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000215/2023
131	D-FAO/2497/2026 FAO/88/2026	STATE OF ODISHA VS KUMARI SABITA GOUDA	DEBASHIS TRIPATHY,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000290/2019
132	D-JCRLA/6098/2026 JCRLA/76/2026	DEBU@DEBA PRASAD MALLIK VS STATE OF ODISHA	ADV. VS	JAJPUR TOWN /450 /2021 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CT/0000035/2022
133	D-JCRLA/6099/2026 JCRLA/77/2026	PINTU@PUASIR@ SOUMYA RANJAN SAMAL VS STATE OF ODISHA	ADV. VS	BINJHARPUR /102 /2014 A.D.J.,JAJPUR(Jajapur) CT/0000208/2016
134	D-JCRLA/6101/2026 JCRLA/78/2026	MANAS RANJAN PANDA@LINGA VS STATE OF ODISHA	ADV. VS	JAJPUR TOWN /174 /2024 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CT/0000291/2024
135	D-JCRLA/6104/2026 JCRLA/79/2026	BINU@MANOJ MALIK VS STATE OF ODISHA	ADV. VS	BALICHANDRAPUR /122 /2023 SPECIAL JUDGE (POCSO), JAJPUR(Jajapu Spl/0000043/2023
136	D-JCRLA/6106/2026 JCRLA/80/2026	CHANDAN MAJHI@KALIA VS	ADV. VS	PANIKOILI /91 /2022 SPECIAL JUDGE (POCSO), JAJPUR(Jajapu

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137	D-MACA/6965/2026 MACA/204/2026	STATE OF ODISHA DIVISIONAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD.,BHUBANESWAR VS MAMATA SAMAL	PRASANTA KUMAR MAHALI VS	Spl/0000047/2022 // 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000130/2023
138	D-MACA/6509/2026 MACA/205/2026	BRANCH MANAGER, ORIENTAL INSURANCE CO. LTD., T.P.HUB, SAMBALPUR VS SAKHABINDAR KAUR	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., JHARSUGUDA(Jharsuguda) Mac/0000030/2022
139	D-MACA/34819/2025 MACA/206/2026	TATA AIG GENERAL INSURANCE CO.LTD.,BHUBANESWAR VS LILABATI JHODIA	ADAM ALI KHAN VS	// A.D.J.,RAYAGADA(Rayagada) Mac/0000023/2019
140	D-MACA/5390/2026 MACA/207/2026	ORIENTAL INSURANCE CO.LTD.,BHUBANESWAR VS SABITA NAIK@MAREI	NIBEDITA MOHANTY VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000073/2024
141	D-MACA/7683/2026 MACA/208/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. CUTTACK VS GOURI PANDA	BIJOY DASMOHAPATRA VS	// III MACT,JAJPUR(Jajapur) Mac/0000008/2019
142	D-MATA/54376/2025 MATA/69/2026	RAMESH CHANDRA PRADHAN VS SUSHRI SANGEETA @SANGITA NAYAK@ MAJHI	LALITENDU MISHRA VS	// JUDGE FAMILY COURT,RAYAGADA(Rayagada) CP/0000016/2025
143	D-RPFAM/7618/2026 RPFAM/68/2026	DIBYAJYOTI CHAND VS RUPA CHAND	BIPIN KUMAR NAYAK VS	// JUDGE FAMILY COURT,BALASORE(Balasore) Crp/0000131/2018
144	D-RSA/5058/2026 RSA/93/2026	JAISHREE DASH VS STATE OF ODISHA	BIBUDHENDRA KUMAR RATH VS	// 2ND A.D.J.,CUTTACK(Cuttack) RFA/0000087/2018
145	D-RSA/52973/2025 RSA/94/2026	NIRAKAR BHAKTA VS SANTOSH KUMAR SAHU	ASHOK KUMAR DAS VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000033/2017
146	D-RSA/55270/2025 RSA/95/2026	DUKHABANDHU SAHOO VS BIJAY @ MULIA SAHOO	M. BALAKRISHNA RAO VS	// A.D.J.,DHENKANAL(Dhenkanal) RFA/0000046/2019
147	D-RSA/5354/2026 RSA/96/2026	PRADIPTA KUMAR MOHANTY VS KAILASH CHANDRA MALLIK	ASHOK KUMAR SAHOO VS	// A.D.J.-CUM-SPECIAL JUDGE,PATTAMUR RFA/0000090/2025

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148	D-RSA/5480/2026 RSA/97/2026	DHANESWAR PANDA VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	// A.D.J.,JAJPUR(Jajapur) RFA/0000003/2017
149	D-RSA/7177/2026 RSA/98/2026	SAHEBANI KUMBHAR VS NABIN ENDAJA @ NABIN BARIHA @ NABIN SINGH	ARJUNA CHARANA BEHERA VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000065/2022
150	D-RVWPET/7821/2026 RVWPET/57/2026	JAYARAM BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //
151	D-RVWPET/7309/2026 RVWPET/58/2026	NABA KISHORE BISWAL VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// () //
152	D-RVWPET/7122/2026 RVWPET/59/2026	IPSITA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //
153	D-TRP(C)/7613/2026 TRP(C)/53/2026	SMITA BEHERA VS RANJIT KUMAR NAYAK	JAYANTA KUMAR MAJHI VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000365/2025
154	D-TRP(C)/7854/2026 TRP(C)/54/2026	SHAILESH NANDAN MISHRA VS JAYASMITA PANDA	PRABHU PRASANNA BEHERA VS	// S.D.J.M.,BALASORE(Baleshwar) DV M.C./0000197/2025
155	D-TRP(C)/7861/2026 TRP(C)/55/2026	NAMITA DAS VS MANORANJAN NAYAK	PRAMODA KUMAR MISHRA VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000275/2025
156	D-TRP(C)/7953/2026 TRP(C)/56/2026	SHRADHANJALI MOHANTY VS SMRUTIRANJAN MOHAPATRA	KARUNAKAR NAYAK VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000273/2025
157	D-TRP(C)/7816/2026 TRP(C)/57/2026	MANASI MOHAPATRA VS DIBYA RANJAN RAJ	KULDEEP MOHANTY VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000004/2026
158	D-TRP(C)/8319/2026 TRP(C)/58/2026	CHANDANA DEY VS PRAKASH TAKRI @ THAKUR	PRAMOD KUMAR JENA VS	// JUDGE,FAMILY COURT,JEYPORE(Korap CP/0000095/2025
159	D-TRPCRL/5119/2026	BHAGIRATHI BALABANTRAY	NIRANJAN LENKA	//0

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	TRPCRL/19/2026	VS LAXMIPRIYA DAS	VS	JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000002/2026
160	D-WA/6694/2026 WA/324/2026	STATE OF ODISHA VS GIRISHA CHANDRA SATHAPATHY	BABITA SAHU,A.G.A VS	// 0 //
161	D-WA/49971/2025 WA/325/2026	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.(TPCODL),KHURDA VS PADMANAVA NANDA	RAMANATH ACHARYA VS	// 0 //
162	D-WA/7404/2026 WA/326/2026	STATE OF ODISHA VS SANTOSH KUMAR BEJA	PRABIR KUMAR RAY,A.G.A VS	// 0 //
163	D-WA/52621/2025 WA/327/2026	STATE OF ODISHA VS HAJARI MUDULI	SAROJ KUMAR JEE,A.G.A VS	// 0 //
164	D-WA/6611/2026 WA/328/2026	STATE OF ODISHA VS BIBHASINI DAS	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
165	D-WA/6456/2026 WA/329/2026	STATE OF ODISHA VS DR. MADAN MOHAN MAHALA	MANAS RANJAN MOHANTY,A.G.A VS	// 0 //
166	D-WA/6475/2026 WA/330/2026	M/S. THRIVENI EARTHMOVERS PVT. LTD.,TAMIL NADU VS PARADIP PORT AUTHORITY, (EARLIER KNOWN AS PARADIP PORT TRUST) ,JAGATSINGHPUR	RAJIV KUMAR MAHANTA VS	// 0 //
167	D-WP(C)/7785/2026 WP(C)/6152/2026	RANJEET DAS VS STATE OF ODISHA	SURAVI MOHANTY VS	// 0 //
168	D-WP(C)/7324/2026 WP(C)/6153/2026	CHAITANYA BISWAL VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
169	D-WP(C)/7916/2026 WP(C)/6154/2026	DILIP KUMAR SAHOO VS STATE BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS	// 0 //
170	D-WP(C)/7332/2026 WP(C)/6155/2026	SIMADRI PANIGRAHY VS	MANOJA KUMAR KHUNTIA VS	// 0

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171	D-WP(C)/7327/2026 WP(C)/6156/2026	STATE OF ODISHA RAMAKANTA SAMAL VS	DEBADATTA MOHANTY VS	// // 0
172	D-WP(C)/7639/2026 WP(C)/6157/2026	STATE OF ODISHA MARAKADA ROUT VS	BIKRAM CHANDRA GHADEI VS	// // 0
173	D-WP(C)/7814/2026 WP(C)/6158/2026	STATE OF ODISHA TAPAN KUMAR PATTANAİK VS	SANGRAM JENA VS	// // 0
174	D-WP(C)/54088/2025 WP(C)/6159/2026	STATE OF ODISHA NARAYAN CHANDRA JENA VS	VS	// // 0
175	D-WP(C)/7712/2026 WP(C)/6160/2026	STATE OF ODISHA SUBHENDRA KUMAR SAHOO VS	SASWATI MOHAPATRA VS	// // 0
176	D-WP(C)/7623/2026 WP(C)/6161/2026	STATE OF ODISHA KUMARI DRAUPADI CHANDAN VS	NIRANJAN LENKA VS	// // 0
177	D-WP(C)/7274/2026 WP(C)/6162/2026	STATE OF ODISHA DR. LAXMINARAYAN SAHOO VS	KURESH PRASAD DASH VS	// // 0
178	D-WP(C)/6366/2026 WP(C)/6163/2026	STATE OF ODISHA SARASWATI SISHU MANDIR, BRAJA BIHAR, KALAHANDI VS	PRAKASH KUMAR JENA VS	// // 0
179	D-WP(C)/7925/2026 WP(C)/6164/2026	ITO, EXEMPTION WARD, SAMBALPUR PRAKASH CHANDRA JENA VS	JAYDEEP PAL VS	// // 0
180	D-WP(C)/7276/2026 WP(C)/6165/2026	STATE TRANSPORT AUTHORITY, CUTTACK DR. SIMANCHALA SAHU VS	KURESH PRASAD DASH VS	// // 0
181	D-WP(C)/7258/2026 WP(C)/6166/2026	STATE OF ODISHA LAXMIDHAR SWAIN VS	HRUDANANDA MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/7934/2026 WP(C)/6167/2026	GANGADHAR SAHOO VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// 0 //
183	D-WP(C)/7479/2026 WP(C)/6168/2026	RAMAKANTA SAHU VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
184	D-WP(C)/5546/2026 WP(C)/6169/2026	MANAGEMENT COMMITTEE, PARADIP PORT, JAGATSINGHPUR VS CENTRAL GOVERNMENT INDUSTRIAL TRIBUNAL CUM LABOUR COURT, KHURDA	ANAND PRAKASH DAS VS	// 0 //
185	D-WP(C)/7417/2026 WP(C)/6170/2026	BACHAN PANDEY VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //
186	D-WP(C)/7885/2026 WP(C)/6171/2026	AKSHAYA KUMAR PANDA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
187	D-WP(C)/7359/2026 WP(C)/6172/2026	SMRUTIREKHA BARAL VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
188	D-WP(C)/7590/2026 WP(C)/6173/2026	VEDBYASH RESIDENTIAL COLLEGE, GANJAM VS AUTHORIZWD OFFICER, PHOENIX ARC PVT.LTD, MAHARASTRA	PRATAP CHANDRA CHHINCHANI VS	// 0 //
189	D-WP(C)/7970/2026 WP(C)/6174/2026	PUSPANJALI MALIK VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
190	D-WP(C)/6395/2026 WP(C)/6175/2026	BARADA PRASAD PANIGRAHI VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
191	D-WP(C)/7815/2026 WP(C)/6176/2026	KSHIRODA PRASAD SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
192	D-WP(C)/7976/2026 WP(C)/6177/2026	DEBADATTA SAHOO VS UNION OF INDIA	NIRANJAN BISWAL VS	// 0 //
193	D-WP(C)/7536/2026	GOPI SETHI @ SETHY	SANJIB KUMAR BHANJADEO	//

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	WP(C)/6178/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/7538/2026 WP(C)/6179/2026	M/S SCAN ENGERGY AND POWER LIMITED, BHUBANESWAR VS ASSESSMENT UNIT INCOME TAX DEPARTMENT, NEW DELHI	AJIT KUMAR KANUNGO VS	// 0 //
195	D-WP(C)/7544/2026 WP(C)/6180/2026	M/S SCAN ENGERGY AND POWER LIMITED, BHUBANESWAR VS ASSESSMENT UNIT INCOME TAX DEPARTMENT, NEW DELHI	AJIT KUMAR KANUNGO VS	// 0 //
196	D-WP(C)/7355/2026 WP(C)/6181/2026	SRUJEET KHUNTIA VS STATE OF ODISHA	DEBA NARAYAN PATTNAIK VS	// 0 //
197	D-WP(C)/7358/2026 WP(C)/6182/2026	PRADIP KUMAR SAHU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
198	D-WP(C)/7261/2026 WP(C)/6183/2026	M/S MAA MANGALA ENTERPRISES, RAYAGADA VS COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	PRABODHA CHANDRA NAYAK VS	// 0 //
199	D-WP(C)/7076/2026 WP(C)/6184/2026	KAMALAKANTA RAY VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
200	D-WP(C)/7418/2026 WP(C)/6185/2026	JAGATANANDA ROUT VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
201	D-WP(C)/5057/2026 WP(C)/6186/2026	HARENDRA KUMAR PATRA VS MEMBER OF BOARD OF REVENUE, CUTTACK	BHABANI SANKAR DAS VS	// 0 //
202	D-WP(C)/7351/2026 WP(C)/6187/2026	MAMATA ROUT VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
203	D-WP(C)/6566/2026 WP(C)/6188/2026	BANSIDHAR SAHOO VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
204	D-WP(C)/6818/2026 WP(C)/6189/2026	BABULI MALIK VS	SUKANTA KUMAR NAYAK (2) VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/7419/2026 WP(C)/6190/2026	COMMISSIONER LAND RECORDS AND SETTLEMENT , ODISHA BIJAYA KUMAR BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// // 0 //
206	D-WP(C)/7881/2026 WP(C)/6191/2026	PREMANJAN SUNA VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
207	D-WP(C)/6731/2026 WP(C)/6192/2026	M/S D.K.CONSTRUCTION, BALANGIR VS UNION OF INDIA	PRABODHA CHANDRA NAYAK VS	// 0 //
208	D-WP(C)/7433/2026 WP(C)/6193/2026	BABA NATABAR VS TAHASILDAR, MAHANGA, CUTTACK	SATYA RANJAN MOHAPATRA VS	// 0 //
209	D-WP(C)/6940/2026 WP(C)/6194/2026	DR. KUMARMANI NAYAK VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
210	D-WP(C)/7974/2026 WP(C)/6195/2026	DIPTI RANJAN NAYAK VS UNION OF INDIA	NIRANJAN BISWAL VS	// 0 //
211	D-WP(C)/8175/2026 WP(C)/6196/2026	M/S MAA VAISHNO DEVI CONSTRUCTION VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
212	D-WP(C)/7980/2026 WP(C)/6197/2026	BIKRAM KUMAR PARIDA VS UNION OF INDIA	NIRANJAN BISWAL VS	// 0 //
213	D-WP(C)/7352/2026 WP(C)/6198/2026	NIRANJAN PATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
214	D-WP(C)/6948/2026 WP(C)/6199/2026	JAYANTA KUMAR MAITRA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
215	D-WP(C)/7608/2026 WP(C)/6200/2026	DR.JAYASHREE NANDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //

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216	D-WP(C)/7306/2026 WP(C)/6201/2026	RUPALI LENKA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
217	D-WP(C)/8042/2026 WP(C)/6202/2026	P. PRADIP KUMAR PATRO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
218	D-WP(C)/7313/2026 WP(C)/6203/2026	RAGHUNANDAN NATH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
219	D-WP(C)/8047/2026 WP(C)/6204/2026	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
220	D-WP(C)/8140/2026 WP(C)/6205/2026	MIHIR KUMAR MOHAPATRA VS AUTHORIZED OFFICER, ICICI BANK LIMITED	ASWINI KUMAR KARMI VS	// 0 //
221	D-WP(C)/8049/2026 WP(C)/6206/2026	RAMAKANTA MISHRA VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
222	D-WP(C)/7625/2026 WP(C)/6207/2026	SHENAJ PERWEEN VS STATE OF ODISHA	SYED FAZLE AHMED VS	// 0 //
223	D-WP(C)/8348/2026 WP(C)/6208/2026	PANDA INFRATECH LTD., KHURDHA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
224	D-WP(C)/7488/2026 WP(C)/6209/2026	LAXMI SINGH SAMANT VS THE STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
225	D-WP(C)/7769/2026 WP(C)/6210/2026	SURYAKANTA PANDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
226	D-WP(C)/8131/2026 WP(C)/6211/2026	TRISHOOL LOGISTICS PRIVATE LIMITED VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION	JYOTI RANJAN DEO VS	// 0 //
227	D-WP(C)/7689/2026	MAMATA NAIK	PARTHA SARATHI DAS	//

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	WP(C)/6212/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/7560/2026 WP(C)/6213/2026	MANJULATA NAYAK VS STATE OF ODISHA	NIRANJAN BEHERA VS	// 0 //
229	D-WP(C)/7793/2026 WP(C)/6214/2026	PURNA CHANDRA BARADA VS STATE TAX OFFICER, CT AND GST, GANJAM II CIRCLE, GANJAM	ITISHREE TRIPATHY VS	// 0 //
230	D-WP(C)/7353/2026 WP(C)/6215/2026	RANJAN KUMAR JENA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
231	D-WP(C)/7354/2026 WP(C)/6216/2026	SANJEEB KUMAR MOHANTY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
232	D-WP(C)/3871/2026 WP(C)/6217/2026	MANOJ SWAIN VS STATE OF ODISHA	MITHUN KUMAR PRADHAN VS	// 0 //
233	D-WP(C)/7501/2026 WP(C)/6218/2026	DR.BICHITRA RANJAN PANDA VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
234	D-WP(C)/7853/2026 WP(C)/6219/2026	M/S. TOTALWAY LOGISTICS AND INFRASTRUCTURE PVT. LTD., BHUBANESWAR VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	ASIT KUMAR DASH VS	// 0 //
235	D-WP(C)/8293/2026 WP(C)/6220/2026	KRUSHNA CHANDRA CHAMPATI VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
236	D-WP(C)/8297/2026 WP(C)/6221/2026	TARUNA KUMAR PANDA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
237	D-WP(C)/7858/2026 WP(C)/6222/2026	BISWAJIT BEHERA VS STATE OF ORISSA	BHARAT BHUSAN ROURTRAY VS	// 0 //
238	D-WP(C)/7952/2026 WP(C)/6223/2026	SUCHITRA NAG VS	HIMANSU SEKHAR SATAPATHY VS	// 0

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239	D-WP(C)/8071/2026 WP(C)/6224/2026	STATE OF ODISHA ASMANI OLIVE HEMROM VS	LAXMINARAYAN PATEL VS	// // 0
240	D-WP(C)/8067/2026 WP(C)/6225/2026	STATE OF ODISHA JASHINTA DUNG DUNG VS	LAXMINARAYAN PATEL VS	// // 0
241	D-WP(C)/8101/2026 WP(C)/6226/2026	STATE OF ODISHA MANLAKHAN SINGH VS	LAXMINARAYAN PATEL VS	// // 0
242	D-WP(C)/8079/2026 WP(C)/6227/2026	STATE OF ODISHA PRABHUSAHAY KANDULUNA VS	LAXMINARAYAN PATEL VS	// // 0
243	D-WP(C)/8240/2026 WP(C)/6228/2026	STATE OF ODISHA M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR VS	ANUPAM DASH VS	// // 0
244	D-WP(C)/7570/2026 WP(C)/6229/2026	SARASWATI MARANDI SANTOSH KUMAR KUNDA VS	LALATENDU SAMAL VS	// // 0
245	D-WP(C)/8263/2026 WP(C)/6230/2026	STATE OF ODISHA JOSEPH TOPNO VS	LAXMINARAYAN PATEL VS	// // 0
246	D-WP(C)/8286/2026 WP(C)/6231/2026	STATE OF ODISHA DULARI GURIA VS	LAXMINARAYAN PATEL VS	// // 0
247	D-WP(C)/5682/2026 WP(C)/6232/2026	STATE OF ODISHA SANJU BEHERA VS	AMITAV TRIPATHY VS	// // 0
248	D-WP(C)/8092/2026 WP(C)/6233/2026	STATE OF ODISHA JAYPAL BARLA VS	LAXMINARAYAN PATEL VS	// // 0
249	D-WP(C)/8005/2026 WP(C)/6234/2026	STATE OF ODISHA LALATENDU PAL VS	LALATENDU SAMAL VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/7869/2026 WP(C)/6235/2026	NETA ADITYA REDDY YEDAMA, DHENKANAL VS ADDITIONAL STATE TAX OFFICER DHENKANAL CIRCLE, DHENKANAL	DINABANDHU NAYAK VS	// 0 //
251	D-WP(C)/8295/2026 WP(C)/6236/2026	BUTIA BARLA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
252	D-WP(C)/8289/2026 WP(C)/6237/2026	ANIL PRAKASH SAMAD VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
253	D-WP(C)/8278/2026 WP(C)/6238/2026	SURESH LUGUN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
254	D-WP(C)/8098/2026 WP(C)/6239/2026	RAJENDRA SAHOO VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
255	D-WP(C)/7871/2026 WP(C)/6240/2026	KABITA CHHOTRAY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
256	D-WP(C)/8011/2026 WP(C)/6241/2026	BIRANCHI KUMAR RAJ VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
257	D-WP(C)/7571/2026 WP(C)/6242/2026	SIBA PRASAD DASH VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
258	D-WP(C)/8300/2026 WP(C)/6243/2026	SEWANI SOY VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
259	D-WP(C)/8250/2026 WP(C)/6244/2026	BISWAMITRA TRIPATHY VS CHIEF ELECTORAL OFFICER, ODISHA, KHORDHA	BIRANCHI NARAYAN MAHAPATRA VS	// 0 //
260	D-WP(C)/8259/2026 WP(C)/6245/2026	LEBIAN KANDULAN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
261	D-WP(C)/7573/2026	DAYANIDHI BEHERA	DHANESWAR BEHERA	//

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	WP(C)/6246/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/7943/2026 WP(C)/6247/2026	SANTI KALARI @ BHOSAGAR VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //
263	D-WP(C)/7801/2026 WP(C)/6248/2026	BARUN KUMAR PANDA VS DEPUTY GENERAL MANAGER, CIRCLE DEVELOPMENT OFFICER, STATE BANK OF INDIA, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
264	D-WP(C)/7919/2026 WP(C)/6249/2026	DILLIP KUMAR DAS VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
265	D-WP(C)/7957/2026 WP(C)/6250/2026	SHYAM SUNDAR BARIK VS STATE OF ODISHA	STHITI DAS VS	// 0 //
266	D-WP(C)/7484/2026 WP(C)/6251/2026	SIBA PRASAD RATH VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
267	D-WP(C)/8233/2026 WP(C)/6252/2026	PATRAS BAA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
268	D-WP(C)/7480/2026 WP(C)/6253/2026	JALADHAR SETHY VS STATE OF ODISHA	STHITI DAS VS	// 0 //
269	D-WP(C)/8239/2026 WP(C)/6254/2026	VINCENT BARLA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
270	D-WP(C)/8245/2026 WP(C)/6255/2026	SILBESTAR TOPNO VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
271	D-WP(C)/8096/2026 WP(C)/6256/2026	ASHISH KUMAR JENA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
272	D-WP(C)/7965/2026 WP(C)/6257/2026	RUDRAMANI MUKHI VS	STHITI DAS VS	// 0

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273	D-WP(C)/7482/2026 WP(C)/6258/2026	STATE OF ODISHA BISHNU SAHU VS	SONITA BISWAL VS	// // ()
274	D-WP(C)/8038/2026 WP(C)/6259/2026	STATE OF ODISHA PANKAJ KUMAR SWAIN VS	ARUN KUMAR PATRA VS	// // ()
275	D-WP(C)/8108/2026 WP(C)/6260/2026	STATE OF ODISHA OMPRAKASH GUPTA VS	AMIYA KUMAR MISHRA VS	// // ()
276	D-WP(C)/8256/2026 WP(C)/6261/2026	THE COLLECTOR, BALASORE BIJILI PRADHAN VS	LAXMINARAYAN PATEL VS	// // ()
277	D-WP(C)/8095/2026 WP(C)/6262/2026	STATE OF ODISHA AMARJIT KANDULUNA VS	LAXMINARAYAN PATEL VS	// // ()
278	D-WP(C)/7083/2026 WP(C)/6263/2026	STATE OF ODISHA GAYATRI MISHRA VS	KAUSHAL HUSSAIN VS	// // ()
279	D-WP(C)/6458/2026 WP(C)/6264/2026	UTKAL UNIVERSITY, VANI VIHAR, BHUBANESWAR NIRUPAMA BEHERA VS	BHABANI SANKAR DAS VS	// // ()
280	D-WP(C)/8251/2026 WP(C)/6265/2026	LAND ACQUISITION OFFICER, DHENKANAL BHARATI MAHATO VS	LAXMINARAYAN PATEL VS	// // ()
281	D-WP(C)/8426/2026 WP(C)/6266/2026	STATE OF ODISHA AJAY LENKA VS	GHANASHYAM MUDULI VS	// // ()
282	D-WP(C)/7363/2026 WP(C)/6267/2026	STATE OF ODISHA SUKANTI DEI @ PRADHAN VS	JUDHISTHIR SAHOO VS	// // ()
283	D-WP(C)/8454/2026 WP(C)/6268/2026	STATE OF ODISHA BENU LENKA @ BENUDHAR LENKA VS	GHANASHYAM MUDULI VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/7505/2026 WP(C)/6269/2026	SANTI KALARI @ BHOSAGAR VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //
285	D-WP(C)/6861/2026 WP(C)/6270/2026	SK.ARIF ALI VS STATE OF ODISHA	MANASI MOHAPATRA VS	// 0 //
286	D-WP(C)/7386/2026 WP(C)/6271/2026	BATA KRISHNA SATPATHY VS STATE BANK OF INDIA, BHUBANESWAR	ARUN KUMAR PATRA VS	// 0 //
287	D-WP(C)/7932/2026 WP(C)/6272/2026	RAJESH KUMAR SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
288	D-WP(C)/8381/2026 WP(C)/6273/2026	ASWINI KUMAR PRADHAN VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
289	D-WP(C)/8389/2026 WP(C)/6274/2026	CHAMARA SETH VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
290	D-WP(C)/8395/2026 WP(C)/6275/2026	SITARAM AGRAWAL VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
291	D-WP(C)/7936/2026 WP(C)/6276/2026	RAMESH CHANDRA NAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
292	D-WP(C)/8385/2026 WP(C)/6277/2026	JAGADISH DEBTA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
293	D-WP(C)/8392/2026 WP(C)/6278/2026	ATRUSH PRADHAN VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
294	D-WP(C)/8055/2026 WP(C)/6279/2026	PRADYUMNA MOHAPATRA VS AXIS BANK LTD., RETAIL ASSET CENTRE, BHUBANESWAR	ALOK KUMAR PANDA VS	// 0 //
295	D-WP(C)/7396/2026	ROMUSA BIBI	SOURAV SUMAN BHUYAN	//

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	WP(C)/6280/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/8056/2026 WP(C)/6281/2026	M/S RASHO ENTERPRISES, BHUBANESWAR VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
297	D-WP(C)/7921/2026 WP(C)/6282/2026	BHARAT CHANDRA MALLICK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
298	D-WP(C)/7108/2026 WP(C)/6283/2026	JAGANNATH PANDA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
299	D-WP(C)/7399/2026 WP(C)/6284/2026	ASHIS KANTA PADHI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
300	D-WP(C)/7199/2026 WP(C)/6285/2026	ANUPAMA SAHOO VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
301	D-WP(C)/7112/2026 WP(C)/6286/2026	RITANJALI KHATAI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
302	D-WP(C)/7923/2026 WP(C)/6287/2026	URBI NARAYAN JENA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
303	D-WP(C)/8324/2026 WP(C)/6288/2026	TAPAS RANJAN MAHANTA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
304	D-WP(C)/7166/2026 WP(C)/6289/2026	SUSHREE SANGITA NAYAK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
305	D-WP(C)/7926/2026 WP(C)/6290/2026	RANKANATH PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
306	D-WP(C)/6860/2026 WP(C)/6291/2026	HDFC ERGO GENERAL INSURANCE COMPANY LTD., MUMBAI VS	RAMACHANDRA PANIGRAHY VS	// 0

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307	D-WP(C)/7928/2026 WP(C)/6292/2026	TAPASWINI SAHOO INDRAMANI MOHANTA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // ()
308	D-WP(C)/8398/2026 WP(C)/6293/2026	NARDEEP SINGH VS STATE OF ODISHA	SAIBRATA RATH VS	// // ()
309	D-WP(C)/7134/2026 WP(C)/6294/2026	ABDUL HAFIZ VS STATE OF ORISSA	SAROJA KANTA SAMAL VS	// // ()
310	D-WP(C)/7931/2026 WP(C)/6295/2026	SARAT CHANDRA PANIGRAHI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // ()
311	D-WP(C)/7459/2026 WP(C)/6296/2026	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS	// // ()
312	D-WP(C)/8269/2026 WP(C)/6297/2026	LAXMI PRADHAN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// // ()
313	D-ABLAPL/5641/2026 ABLAPL/2422/2026	JUGAL KISHORE ROUT VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /65 /2026 () //
314	D-ABLAPL/1402/2026 ABLAPL/2423/2026	MIRA SAHOO @ MIRA PARIDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JODAPADAR /74 /2022 () //
315	D-ABLAPL/5645/2026 ABLAPL/2424/2026	JERAD JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /141 /2025 () //
316	D-ABLAPL/4942/2026 ABLAPL/2425/2026	KIRAN KANTA SAHU VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	//0 // ()
317	D-ABLAPL/5675/2026 ABLAPL/2426/2026	TAPAS RANJAN MOHARATHY VS STATE OF ODISHA	PRATIK DASH VS	S.P.(CID-CRL),CUTTACK /9 /2021 () //

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318	D-ABLAPL/4975/2026 ABLAPL/2427/2026	SHYAM BIHARI PRASAD VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAHMANITARANG /85 /2019 () //
319	D-ABLAPL/5677/2026 ABLAPL/2428/2026	SANTOSH KUMAR KUNDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	BALIPATNA /154 /2025 () //
320	D-ABLAPL/5110/2026 ABLAPL/2429/2026	NAJARIYAB VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DASPALLA /359 /2025 () //
321	D-ABLAPL/5685/2026 ABLAPL/2430/2026	MANORANJAN NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
322	D-ABLAPL/5196/2026 ABLAPL/2431/2026	SATYABAN PRADHAN VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	TARASINGI /30 /2026 () //
323	D-ABLAPL/5687/2026 ABLAPL/2432/2026	ADITYA KUMAR VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
324	D-ABLAPL/5220/2026 ABLAPL/2433/2026	SANJAY KUMAR SWAIN VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	BALIKUDA /33 /2026 () //
325	D-ABLAPL/5423/2026 ABLAPL/2434/2026	BAYA @ BAIDHAR DEHURY VS STATE OF ODISHA	BISHNU BRATA SINGH VS	DHENKANAL SADAR /39 /2026 () //
326	D-ABLAPL/5688/2026 ABLAPL/2435/2026	GURUDEV KHILLO @ KHILA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /212 /2025 () //
327	D-ABLAPL/5587/2026 ABLAPL/2436/2026	MITRAJIT PATTNAIK @ ROCKY @ DANTA VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	CANTONMENT ROAD /35 /2026 () //
328	D-ABLAPL/5689/2026 ABLAPL/2437/2026	JYOTI RANJAN DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
329	D-ABLAPL/5618/2026	SIDDHARTHA MANDAL	SUSANTA KUMAR TRIPATHY	RASGOBINDPUR /43 /2026

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	ABLAPL/2438/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/5696/2026 ABLAPL/2439/2026	BAPUN BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	LAHUNIPADA /273 /2025 () //
331	D-ABLAPL/5706/2026 ABLAPL/2440/2026	JAYANTI SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /1071 /2025 () //
332	D-ABLAPL/5621/2026 ABLAPL/2441/2026	PARESH DALAI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /56 /2026 () //
333	D-ABLAPL/5622/2026 ABLAPL/2442/2026	AJIJUR RAHEMAN @ AJIJUR RAHEMAN KHAN VS STATE OF ODISHA	ASHWARIYA DASH VS	RUPSA /27 /2026 () //
334	D-ABLAPL/5628/2026 ABLAPL/2443/2026	KARTIK @ KARTTIK THAMBA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /688 /2024 () //
335	D-ABLAPL/5724/2026 ABLAPL/2444/2026	BITU SAMAL @ SOMESH KUMAR SAMAL VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /86 /2025 () //
336	D-ABLAPL/5370/2026 ABLAPL/2445/2026	TARUN KANTI @ RATAN KANJILAL VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARINE PS AT JAMBO /260 /2025 () //
337	D-ABLAPL/5704/2026 ABLAPL/2446/2026	ASIT KUMAR BISWAL VS STATE OF ODISHA	DIPAK KUMAR SETHY VS	RAJNAGAR /423 /2025 () //
338	D-ABLAPL/5419/2026 ABLAPL/2447/2026	DIPU DEHURY VS STATE OF ODISHA	BISHNU BRATA SINGH VS	DHENKANAL SADAR /39 /2026 () //
339	D-ABLAPL/5737/2026 ABLAPL/2448/2026	SACHITRA PANI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	KUJANGA /29 /2026 () //
340	D-ABLAPL/5421/2026 ABLAPL/2449/2026	GOURANGA DEHURY VS	BISHNU BRATA SINGH VS	DHENKANAL SADAR /39 /2026 ()

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341	D-ABLAPL/5484/2026 ABLAPL/2450/2026	STATE OF ODISHA DIPTI RANJAN PRADHAN VS	ARUNA SAHU VS	// BARIPADA TOWN /575 /2025 ()
342	D-ABLAPL/5738/2026 ABLAPL/2451/2026	STATE OF ODISHA SACHITRA PANI VS	ANUGRAHA NARAYAN SAMANTARAY VS	// KUJANGA /31 /2026 ()
343	D-ABLAPL/5744/2026 ABLAPL/2452/2026	STATE OF ODISHA SANTH @ SANTOSH @ DEEPAK PRADAN @ SANTOSH PRADHAN VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /48 /2026 ()
344	D-ABLAPL/5573/2026 ABLAPL/2453/2026	STATE OF ODISHA AMARENDRA PANDA VS	BAIVAV MISHRA VS	// BALASORE TOWN /53 /2026 ()
345	D-ABLAPL/5750/2026 ABLAPL/2454/2026	STATE OF ODISHA RAKESH SINGH VS	AKSHAYA KUMAR SUBUDHI VS	// INFOVALLY UPD BHUBANESWAR /238 ()
346	D-ABLAPL/5574/2026 ABLAPL/2455/2026	STATE OF ODISHA SUBASH CHANDRA MUDULI VS	KUMAR PRAJWAL VS	// JAJPUR SADAR /51 /2026 ()
347	D-ABLAPL/5761/2026 ABLAPL/2456/2026	STATE OF ODISHA SK. SARFROZ VS	MOHAMMED RIAZ VS	// BARANGA /79 /2026 ()
348	D-ABLAPL/5774/2026 ABLAPL/2457/2026	STATE OF ODISHA BABULI MUNDA VS	DHIRENDRA KUMAR MOHAPATRA VS	// KOIDA /150 /2025 ()
349	D-ABLAPL/5579/2026 ABLAPL/2458/2026	STATE OF ODISHA RAGHUNATH @ RAGHU SHAHA @ SAHA @ SA VS	DIPTIREKHA NANDA VS	// JHARSUGUDA SADAR /295 /2022 ()
350	D-ABLAPL/5775/2026 ABLAPL/2459/2026	STATE OF ODISHA RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENA VS	HAREKRUSHNA DASH VS	// RAMACHANDRAPUR /342 /2025 ()
351	D-ABLAPL/5586/2026 ABLAPL/2460/2026	STATE OF ODISHA SURYAKANTA BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// SUNABEDA /25 /2026 () //

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352	D-ABLAPL/5776/2026 ABLAPL/2461/2026	RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /338 /2025 () //
353	D-ABLAPL/5934/2026 ABLAPL/2462/2026	DEBENDRA KUMAR JOSHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	GAISILET /35 /2026 () //
354	D-ABLAPL/5589/2026 ABLAPL/2463/2026	SUSIL PRASAD DAS @ LUCKY VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	CANTONMENT ROAD /35 /2026 () //
355	D-ABLAPL/5616/2026 ABLAPL/2464/2026	SANJAY NAHAK @ SANJAYA KUMAR NAHAK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /40 /2026 () //
356	D-ABLAPL/5619/2026 ABLAPL/2465/2026	AJAY DAS @ NATABARA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /82 /2026 () //
357	D-ABLAPL/5655/2026 ABLAPL/2466/2026	SANTOSH DALEI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /15 /2026 () //
358	D-ABLAPL/5620/2026 ABLAPL/2467/2026	PINTU @ ARUN NAIK VS STATE OF ODISHA	SATYARANJAN ACHARYA VS	//0 () //
359	D-ABLAPL/5788/2026 ABLAPL/2468/2026	RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /344 /2025 () //
360	D-ABLAPL/5571/2026 ABLAPL/2469/2026	RAKESH KUMAR MOHAPATRA VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	TIRTOL /96 /2026 () //
361	D-ABLAPL/5806/2026 ABLAPL/2470/2026	BHARATI BEHERA VS STATE OF ODISHA	PRANGYANANDA PATTANAIAK VS	MALGODOWN /48 /2026 () //
362	D-ABLAPL/5808/2026 ABLAPL/2471/2026	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	DHENKANAL TOWN /48 /2026 () //
363	D-ABLAPL/5623/2026	BUDDHIMANT @ BUDHIMANTA ROUT	JUGALA KISHORE PANDA	ANGUL SADAR PS /879 /2025

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	ABLAPL/2472/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/5811/2026 ABLAPL/2473/2026	BISWAJIT MALLIK VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	DHENKANAL TOWN /48 /2026 () //
365	D-ABLAPL/5818/2026 ABLAPL/2474/2026	SUKADEB BEHERA VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	N.T.P.C. /29 /2026 () //
366	D-ABLAPL/5625/2026 ABLAPL/2475/2026	DURGA CHARAN NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	BAGDIA /30 /2026 () //
367	D-ABLAPL/5652/2026 ABLAPL/2476/2026	MAGIRAM NAYAK VS STATE OF ODISHA	MANGU NANDY VS	/ /0 J.M.F.C.,DASAPALLA(Nayagarh) 2(B)CC/0000008/2025
368	D-ABLAPL/5922/2026 ABLAPL/2477/2026	RAGHUNATH MANGARAJ @ BALA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	INDUSTRIAL ESTATE PS /43 /2026 () //
369	D-ABLAPL/5653/2026 ABLAPL/2478/2026	BADAL DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	REMUNA /16 /2026 () //
370	D-ABLAPL/5490/2026 ABLAPL/2479/2026	NIRUPAMA MOHANTA VS STATE OF ODISHA(VIG.)	BIBHUTI BHUSAN SWAIN VS	/ /0 () //
371	D-ABLAPL/5662/2026 ABLAPL/2480/2026	SUJIT DASH @ SUJIT KUMAR DASH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DASARATHPUR /10 /2025 () //
372	D-ABLAPL/5721/2026 ABLAPL/2481/2026	NIRAKAR BHUYAN VS STATE OF ODISHA	ALOK KUMAR NAYAK VS	ITAMATI /2 /2026 () //
373	D-ABLAPL/5651/2026 ABLAPL/2482/2026	MD. JAMIL @ JAMIL AKHTER VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PLANTSITE /125 /2026 () //
374	D-ABLAPL/5736/2026 ABLAPL/2483/2026	TULU @ TRILOCHAN PRADHAN VS	BISWARANJAN DALAI VS	CUTTACK SADAR /544 /2024 ()

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375	D-ABLAPL/5497/2026 ABLAPL/2484/2026	STATE OF ODISHA KAMBU DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALLIGUDA /120 /2025 ()
376	D-ABLAPL/5509/2026 ABLAPL/2485/2026	STATE OF ODISHA MIHIR KUMAR BINDHANI VS STATE OF ODISHA	ANSHUMAN PANDA VS	// BERHAMPUR /146 /2025 ()
377	D-ABLAPL/5646/2026 ABLAPL/2486/2026	STATE OF ODISHA LAXMANRAO KARNAN @ KARNAN LACHHAMANARAO VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	// KALIMELA /257 /2025 ()